

**PROCEEDINGS OF THE HIGH COURT OF ANDHRA PRADESH
AT AMARAVATI**

SUB: e-Courts Project - Nomination of 2 District Judges for attending online Trainer of Trainers (TOT) Programme on e-filing & Virtual Hearing for Government panel Advocates on 19.02.2022 between 10.30 a.m. and 1.30 p.m. - Orders - Issued.

REF: Letter Roc.No.53/2022-CPS, dated 07.02.2022 from the Registrar (Protocol) I/C Registrar (IT-cum-CPC) High Court of Andhra Pradesh.

ORDER ROC.NO.139/2022-B.SPL: DATED:09.02.2022

Having considered the circumstances stated in the letter of the Registrar (Protocol) I/C Registrar (IT-cum-Central Project Coordinator) under reference cited, High Court made the following order:-

The following 2 District Judges are nominated for attending online Trainer of Trainers (TOT) Programme on e-filing & Virtual Hearing for Government panel Advocates on 19.02.2022 between 10.30 a.m. and 1.30 p.m.

SL. NO	NAME AND DESIGNATION OF THE OFFICERS
1.	Sri G.Bhupal Reddy, IV Addl. District and Sessions Judge-cum-II Addl. M.S.J., Visakhapatnam.
2.	Sri V.Srinivasa Sivaram, Special Judge for trial of cases under SCs and STs (POA) Act, 1989- cum-Addl. District and Sessions Judge Kadapa.

The Principal District Judges, Visakhapatnam and Kadapa, are requested to make necessary incharge arrangements to the nominated officers.

The above said officers are informed that the training schedule and the joining link will be communicated to the Principal District Judges, in due course.

Scun h
09.02.22
REGISTRAR (VIGILANCE)

To

1. The officers concerned.
2. The Registrar (I.T)-cum-Central Project Coordinator, High Court of Andhra Pradesh (with a request to direct the concerned to upload the proceedings in the High Court's Website)
3. The Prl. District Judges: Visakhapatnam and Kadapa.
4. The Section Officer, Computer Section, High Court of Andhra Pradesh.